

[Sh. V.S. Vijayaraghavan]
in proportion to their population which alone will bring about improvement in socio-economic conditions.

I, therefore, request the Government to accept and implement the recommendations of the Mandal Commission.

(ii) Need to sanction a Railway Line between Sonapat and Jind via Gohana

SHRI DHARAM PAL SINGH MALIK (Sonapat): Mr. Deputy Speaker, Sir, I want to raise the following issue in the House under the Rule 377— "As regards train services, District Sonapat and District Jind (Haryana) have always been neglected. It will facilitate lakhs of people if a Railway line is sanctioned from District Headquarters Sonapat to District Headquarters Jind via Gohana. It will benefit not only lakhs of people but will also be a source of adequate income for the railways. This is a long standing demand of the people of my constituency. This railway line will also be beneficial to the people going to Punjab. This railway line can further be extended from Jind to District Headquarters Sangrur in Punjab, which will benefit both Haryana and Punjab.

I therefore request the Central Government to sanction the railway line from Sonapat to Jind via Gohana at the earliest."

(iii) Need to Take Steps to Ensure that Machinery Manufacturers Corporation is not Closed

[English]

KUMARI MAMATA BANERJEE (Jadavpur): I would like to draw the kind attention of the Minister with regard to notice issued by the Bureau of Industrial Finance and Reconstruction Board for winding up of the Machinery Manufacturers Corporation

Limited. I am really shocked to see the notice because Bureau of Industrial Finance and Reconstruction Board was created to save the sick industries in the country. But here, Bureau of Industrial Finance and Reconstruction Board has given an opinion for closure of the unit. I fail to understand what was the need of running an organisation like Bureau of Industrial Finance and Reconstruction Board when it is unable to save or revive the sick industries of the country. The Machinery Manufacturers Corporation is having 3,000 employees and it is necessary to protect the interests of the workers. I request the Minister of Industry and Minister of Finance to intervene in the matter to ensure that the Machinery Manufacturers Corporation is not closed and workers are not removed.

[Translation]

(iv) Need to Improve Health Services in the Country, Particularly in Rural Areas

SHRI AKHTAR HASAN (Kairana): Mr. Deputy Speaker, Sir, it is a matter of great satisfaction that the year 1988 is being celebrated as the year of health care. It is necessary to make every person of the country conscious about his health and also to provide facilities for maintaining mental and physical health. This health year invites our attention not only towards the Urban people but particularly towards the men, women and particularly children living in rural areas. The government is providing a number of medical facilities, new hospitals are being opened, costly medicines are being distributed free of charge but the matter of concern is that some unscrupulous persons do not allow these facilities to reach the common people particularly in rural areas. Medicines are sold in the black-market even before their reaching the hospitals. For how much time the doctors attend to their duties can be

known by going there. This situation is prevalent not only in my constituency Kairana but it is so in almost all the rural areas in the country.

I, therefore, request the Government to take steps not only for checking corruption in the Health Services particularly in rural areas but also to emphasize the need for providing more and more medical facilities to the villagers. This will prove useful in the progress of country and the society.

(v) Need to Take Steps to Stop Smuggling and Manufacture of Narcotics

[English]

SHRI JUJHAR SINGH (Jhalawar): Sir, drug addiction and drug smuggling have become major social problems and health hazards all over the world involving a great number of youths in our country both in the rural and urban areas.

For some years past, Bhawani Mandi Town of District Jhalawar in Rajasthan has become notorious for drug smoking and smuggling and teen-aged boys could be seen smoking *smack*. This fact is known to the Narcotic Department of the Government of India as well as to the Police and the Administration of Rajasthan State but nothing substantial has been done to check this evil so far as many influential people are believed to be involved in the trade around Bhawani Mandi in Rajasthan and in the adjoining MP State.

Bhawani Mandi Town of Rajasthan is very close to Bhansoda Mandi of Madhya Pradesh.

The area of Bhawani Mandi Station falls in Rajasthan as well as in Madhya Pradesh

and this provides an ideal condition for the smugglers and the users of drugs who escape from the clutches of law unless both the States of Rajasthan and M.P. and the Narcotics Department of Government of India co-operate with each other to check this menace with determination.

I will, therefore, request the Finance Minister and the Home Minister, to please take steps to stop the smuggling as well as the manufacturing of *heroin* and *smack* in the border areas of Rajasthan and M.P. States as early as possible.

(vi) Need to Regulate Film Industry

SHRI VIJAY N. PATIL (Erandol): Sir, the lack of regulation and control from Government has put the Film Industry into the clutches of unscrupulous financiers, producers and filmstars. In recent times, a large number of film have failed because those were produced by untrained and unskilled persons. the most alarming aspect is that even smugglers have entered the Film Industry. There is no check on signing contracts. Filmstars have signed contracts even upto the end of this century.

There is urgent need to set up an Advisory Board for recommending to the Government for framing rules and regulations on every aspect of the Industry. The Advisory Board may be set up on the lines of Press Council or Advertising Council. The Government may regulate entry into Film Industry to suit Indian conditions by studying the systems prevalent in USA, Japan, UK and France. It is of utmost importance that the Film Industry is rescued from the control of unscrupulous persons. We must produce films meeting requirement of Indian ethos.

I urge upon the Government to give serious thought to this problem and regulate the Film Industry.